

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 102**  
New IA-136/2024  
In  
IB-1066(ND)/2020

**IN THE MATTER OF:**

Devinder Yadav & Ors

**Vs**

GRJ Distributors and Developers Private Limited

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 11.01.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the RP : Mr. Rishabh Jain, Advocate.

**ORDER**

**New IA-136/2024:-**

This application has been filed seeking the following prayers:-

- To pass an appropriate order to appoint Mr. Shyam Arora having IBBI Registration Number IBBI/IPA-002/IP-N00546/2017- 2018/11703 as an Authorized Representative of real estate allottees of the Corporate Debtor i.e., Real estate project Avalon Regal Court.*

It is submitted that three names were proposed for appointment of Authorized Representative as indicated hereunder:-

Name of IP Proposed to act as Authorized Representative	Election made by the real estate allottees (in numbers)
Mr. Shyam Arora	198
Mr. Varun Goel	6
Mr. Deepak Gupta	3

Out of three, Mr. Shyam Arora having Registration No. IBBI Registration Number IBBI/IPA-002/IP-N00546/2017- 2018/11703 got the maximum voting of 198 allottees out of 207 votes. Therefore, Mr. Shyam Arora has been selected to be appointed as the Authorized Representative.

We have heard the submissions made by the Learned Counsel appearing for the Applicant and perused the application. We direct that Mr. Shyam Arora be appointed as the Authorized Representative of the allottees.

**IA allowed.**

Sd/-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Shammy  
11.01.2024